

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

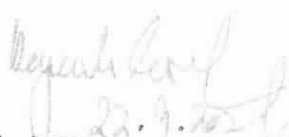
No. F.5 (3)/2026/ 74500-540

Dated, Delhi the

Sub:- Appointment of Mr. Sunil Kumar Sharma, an officer of DHJS, as Registrar in Supreme Court of India, on deputation basis. 22 SEP 2026

Copy forwarded for information and necessary action to:-

- 1) The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Room, Copying Agency, Website Committee (Hindi / English) and Computer Branch, THC, Delhi.
- 2) The Judge-Incharge Mediation Cell, Tis Hazari Courts, Delhi.
- 3) The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
- 4) The Chief Metropolitan Magistrate (Central), Tis Hazari Courts, Delhi.
- 5) The Sr. AO(J) / AO(J)/Branch Incharge, Administration I, II & III, Vigilance, Recruitment Cell, Filing Section/ Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R& I Branch 'LAYERS', ACR Cell, I.T.Cell, VWDC, Central District, Tis Hazari Courts, Delhi.
- 6) The Sr. Accounts Officer, Accounts Branch (Central), THC, Delhi.
- 7) The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No 302-A, THC, Delhi.
- 8) The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.


(Rajesh Kumar Goel)
District Judge (Commercial Court)-01
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110003**

No. _____/DHC/GAZ.IIB/G-8/SCI/2026

Dated: _____

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge,
West District, Tis Hazari Courts,
Delhi.



Sub.: Appointment of Mr.Sunil Kumar Sharma, an officer of DHJS, as Registrar in Supreme Court of India, on deputation basis.

Sir,

I am directed to say that Hon'ble the Chief Justice has been pleased to spare the services of Mr.Sunil Kumar Sharma, DHJS, presently posted as District Judge-04, West District, Tis Hazari Courts, Delhi to enable him to join the post of Registrar in the Registry of the Supreme Court of India, on deputation basis, initially for a period of one year.

I am, therefore, directed to request you to relieve Mr. Sunil Kumar Sharma, DHJS, with immediate effect, so as to enable him to join the post of Registrar in the Registry of the Supreme Court of India, on deputation basis.

Yours sincerely,

(Shankar Singh)
Joint Registrar (Gaz. IIB)
For Registrar General

5581-5575
Endst. No. _____/DHC/GAZ.IIB/G.8/SCI/2026

Dated: 17/09/2026

Copy forwarded for information and necessary action to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Court, Delhi.
3. Mr.Sunil Kumar Sharma, District Judge-04, West District, Tis Hazari Courts, Delhi with the request to report to the Supreme Court of India, on being relieved.
4. The Joint Registrar (Gazette-IA), High Court of Delhi, New Delhi.
5. The Joint Registrar (Gazette-IB), High Court of Delhi, New Delhi.

(Amit Narayan Bhartiwar)
Deputy Registrar (Gaz. IIB)

606
19/09/26

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110003**

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Yours sincerely,

sd/-
(Shankar Singh)
Joint Registrar (Gaz. IIB)
For Registrar General

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OIC Judicial Branch

(Amit Narayan Bharthuar)
Deputy Registrar (Gaz.-IIB)

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18/09/26